

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.†*40**

TO BE ANSWERED ON THE 26TH APRIL, 2016/VAISAKHA 6, 1938 (SAKA)

FAKE DOCUMENTS

†*40. SHRI VINOD KUMAR SONKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received complaints regarding illegal immigrants getting fake voter identity cards, driving licences and ration cards in various parts of the country including Uttar Pradesh;

(b) if so, the total number of complaints received in this regard along with the action taken thereon and number of persons arrested during each of the last three years and the current year, State-wise; and

(c) the concrete steps taken by the Government to check such incidents including directives/advisories issued to the State Governments and Police Departments in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*40 FOR 26.04.2016.

(a) to (c): Certain instances of some illegal immigrants having obtained documents such as voter identity cards, driving licences and ration cards through fraudulent means have been reported. Since the matter relating to issuance of voter identity cards, driving licences and ration cards is within the purview of the State Governments / Union Territory Administrations, such complaints are to be enquired and disposed by them. Public order and police being State subject, details of the complaints received in this regard, action taken thereon and the numbers of persons arrested State-wise are not centrally maintained.

However, in order to strengthen the Immigration system and monitor the entry and exit of foreigners, a modernization program viz. Mission Mode Project on Immigration, Visa, Foreigners' Registration and Tracking (IVFRT) has been implemented by the Central Government. This project aims to develop a secure service delivery framework to enhance security and facilitation by integrating the visa issuance process, Immigration functions and the Foreigners' Registration Process. The project seeks to provide unified access to the Immigration and Law enforcement authorities about the visa application data, immigration data, registration data and other relevant information about stay and travel of the foreigners in India, for effective tracking of the foreigners.